

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

ORDER

No:- 753

Dated:- 12-09-2018

In terms of Rule 14 of SRO 53 dated 01.03.2007 read with High Court Order No. 302 dated 14.07.2015, sanction is hereby accorded to the grant of concurrent charge Allowance in favour of the following Judicial Officers, @ 10% of the minimum of the pay scale of the Additional post held(as shown in Col.3), for the period (as shown in Col. 4), against their respective names:-

S.No. -1-	Name of the officer with present place of posting S/Shri -2-	Name of the court of which additional charge was held -3-	Charge allowance sanctioned for the months of -4-
1	Mohammad Akram Chowdhary, Pr. Distt. & Sessions Judge, Srinagar	Additional Charge of court of Pr. District & Sessions Judge, Jammu while being posted as 1 st Additional District & Sessions Judge, Jammu	For June and July 2017 (two months)
2	Rajesh Sekhri, Pr. Distt. & Sessions Judge, Baramulla	Additional Charge of Court of Additional District & Sessions Judge, Baramulla while being posted as Principal District & Sessions Judge, Baramulla.	For Feb.,2018, Apr.,2018, May,2018 and June, 2018 (four months)
3	Y.P.Bourney, Member Secretary, State Legal Services Authority	1. Additional Charge of Court of Additional District & Sessions Judge, Baramulla while being posted as Principal District & Sessions Judge, Baramulla; and 2. Additional Charge of Court of Additional Sessions Judge, Anti-Corruption, Srinagar while being posted as Special Judge Anti-Corruption, Srinagar.	For August,2014 and July,2017 (two Months).
4	Mohammad Ibrahim Wani, Principal District & Sessions Judge, Kupwara	Additional charge of the court of the Additional Sessions Judge, Handwara while being posted as PDJ, Kupwara	For the months of May, June and July 2018. (three months)

5	Mohammad Amin Mir, CJM, Anantnag	Additional Charge of the court of Special Mobile Magistrate, Anantnag while being posted as CJM, Anantnag.	For the months of Nov.2017, Dec.,2017 Jan, 2018, Feb,2018 March,2018 May,2018 and June,2018 (seven months)
6.	Ms. Umi Kulsom, Sub Judge Bijbehara	1. Additional Charge of Court of Munsiff, Budgam while being posted as Munsiff, Charer-Sharief; and 2. Additional Charge of Court of CJM, Sopore while being posted as Sub Judge/ Special Mobile Magistrate, Baramulla.	For Jan., 2009 to Nov., 2009 and for May,2015. (twelve months).
7	Imtiyaz Ahmad Lone, Sub Judge, Uri	Additional Charge of the Court of Munsiff / Additional Special Mobile Magistrate, Beerwah while being posted as Munsiff, Budgam.	For Nov.,2015 and Dec.,2015; Feb.2016 to June,2016 and for August,2016 (eight months).
8	Abdul Qayoom Mir, Munsiff, Kupwara	Additional Charge of two courts i.e. Munsiff, sogam and Additional Special Mobile Magistrate Kralpura concurrently while being posted as Munsiff, Kupwara.	For the months of July,2017 to Jan,2018 (Seven Months)
9	Romesh Lal, Munsiff, Aishmquam	Additional charge of the court of Additional Special Mobile Magistrate, Pahalgam while being posted as Munsiff, Aishmquam.	For the months of March,2017, May,2017, July to Dec.,2017,Jan,2018 and Feb.,2018 (ten months)
10.	Tabassum Qadir Parray, Munsiff, Budgam	Additional charge of Munsiff/Additional Special Mobile Magistrate, Beerwah while being posted as Munsiff, Budgam.	For the months of July,2017 to December, 2017 (six months)
11.	Muzamil Ahmad Wani, Munsiff, D.H.Pora	1. Additional Charge of Court of Munsiff D.H.Pora while being posted as Munsiff, Kulgam; and 2. Additional Charge of Court of Munsiff, Tangdhar while being posted as Munsiff Sogam.	For the months of Sept.,2014 to December,2014; Feb.,2015 to April,2015; June,2015 to Dec.,2015; Feb.,2016 to June,2016 and for August,2016 (twenty months)

12	Deputy Kumar, DMM(T), Anantnag	Additional Charge of the Court of Munsiff, Shangus while being posted as DMM(T) Anantnag	for the months of Feb.,2017, Mar.,2017, April,2017, June,2017 Aug.,2017 Sept.,2017 Oct.,2017 Nov.,2017 and Dec.2017 (nine months).
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By Order.

(Sanjay Dhar) 12/09/18
Registrar General

No:- 36322-30/G.S Dated:- 12-09-2018

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K.
2. Secretary to Hon'ble Administrative Judge District Srinagar /Baramulla
/Kupwara/Anantnag/Budgam/Kulgam.
.... for information of their Lordships
3. Principal District & Sessions Judge, Srinagar /Baramulla/Kupwara/
Anantnag/ Budgam/Kulgam for information.
4. Concerned Officers _____.
5. Chief Accounts Officer, High Court of J&K.
..... for information and n/a.
6. CPC e-courts for uploading on the High Court website.

Registrar General 12/09/18